(b) if so, the details thereof;

(c) whether Government has taken any steps to improve the condition of Government hospitals in the country; and

(d) if so, the details thereof?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA): (a) to (d) Health is a State subject and it is the responsibility of the State Government to provide adequate and affordable hospital care facility to all the people. The Government of India supplements the efforts of the State Governments in improving their healthcare facilities through various schemes such as National Rural Health Mission (NRHM), National Urban Health Mission (NUHM), etc. The one of the thrusts of National Rural Health Mission (NRHM) is to build the public health system by way of improving and strengthening Government hospital infrastructure.

Under NUHM, States are given financial support for creation, renovation and upgradation of Urban Primary Health Centres and Urban Community Health Centres. NRHM and NUHM both are now part of National Health Mission.

As far as three Central Government hospitals in Delhi, namely Safdarjung Hospital, Dr. RML Hospital and Lady Hardinge are concerned, upkeep and upgradation of facilities is a continuous process in these hospitals. Augmentation of infrastructure and equipment is done from time to time as per need and available resources. Working of these hospitals which includes sanitation and functioning of equipment is monitored on regular basis. There is a Grievance Redressal Cell in each of these hospitals which attends to the grievances received from the general public at the earliest.

Regulatory authority under NHAM

1039. SHRI A.K. SELVARAJ: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that Government has decided to set up a regulator under the National Health Assurance Mission (NHAM) with vast powers;

(b) if so, the details thereof;

(c) whether it is also a fact that such regulator is the need of the hour because of growing number of casualties in private hospitals due to mishandling of patients; and

(d) if so, the details thereof?
THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NANDA): (a) and (b) The proposal to launch National Health Assurance Mission (NHAM) is under examination. However, there is no such proposal to set up a regulator under NHAM.

(c) and (d) Public Health being a State subject, regulation of health services including in the private sector falls in the domain of the State Governments.

**Measures to reduce infant mortality rate**

1040. SHRI VIVEK GUPTA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government is aware that India is falling short of the targets under the Child Survival Goals in Eleventh Five Year Plan and the Millennium Development Goal-4;

(b) if so, the measures being taken by Government in this regard and the details thereof;

(c) the manner in which Government plans to tackle the major determinants of infant mortality like malnutrition, mother and children’s health care conditions and the details thereof; and

(d) what measures are in place and being proposed to target universal immunization against diseases like measles, rotavirus etc. and the details thereof?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NANDA): (a) India is likely to achieve MDG 4 target of Under-five mortality rate of 42 per 1000 live births by 2015. In 2012, under five mortality rate in India is 52 and it may reach 42 by 2015 if the current trend of annual decline of 6.8 per cent continues.

(b) and (c) Under the National Health Mission, the following key interventions are being implemented to bring down the mortality rate of children across all the States of the country:

(i) Promotion of Institutional Delivery through Janani SurakshaYojana (JSY): Promoting Institutional delivery by skilled birth attendant is key to reducing both maternal and neonatal mortality.

(ii) Emphasis on facility based newborn care at different levels to reduce Child Mortality: Setting up of facilities for care of sick newborns such as Special